

Return of Asset and Liabilities on first appointment on 31st December 2004.

- 1. Name of the Government servant in full (Block Letters) SH. ABHAY MANDIYAL
- 2. Service to which he belongs H.P. Judicial Services
- 3. Total length of service up to date
 - 1) in non-Gazetted rank N.A.
 - 2) in Gazetted rank 1 Year 2 Months (Approx.)
- 4. Present post held and place of posting Civil Judge (Jr. Divn.) - cum JMCs II, Nurpur Distt-Kangra
- 5. Total annual income from all sources during the calendar year immediately Preceding 1st January 2004 Rs. 176100=00

6. Declaration:

I hereby declare that the return enclosed namely forms I to V are complete, true and correct as on 7.2.05 to the best of Knowledge and belief, in respect of information due to be furnished by me under the provision of sub rule 18 of the Central Services(Conduct) Rules, 1964.

Dated: 7.2.05

Signature Abhay M
 (Abhay Mandiyal)
 Civil Judge(Jr.Divn.)-II-cum-
 Judicial Magistrate Ist Class
 Nurpur District Kangra H.P.

Statement of immovable property on first appointment as on 31st December 2004 (e.g. Lands, house, shops, other buildings etc.)

1.	2.	3.	4.	5.	6.	7.	8.	9.	10.	11.	12.	13.
No. of property	Description (Name of Block, Divn., Taluk & Village in which the property is situated and also its distinctive number etc)	Area of land (In case of land and building)	Nature of land in case of landed property	Extent of interest	If not, in own name, state in whose name held, add his/her relation-ship, if any to the Govt. Servant.	Date of acquisition	How acquired (Whether by purchase, mortgage, lease, inheritance, gift or otherwise and name with details of person/persons from whom acquired (Address and citizenship of the Govt. Servant, if any) with the person concerned)	Value of the property	Particulars of sanctioned annual income, if any.	Total	Remarks	

Nil

Civil Judge (Jr. Division)-Cum-Judicial
Magistrate 1st class - II Nurpur (H.P.)

[Signature]

FORM NO. 13

Statement of Liquid assets on first appointment as on
the 31st December, 20 *04*.....

S No.	Description	Name and address of company, Bank, etc.	Amount.	If not own name, name and address of person in whose name held and his/her relationship with the Govt. servant.	Annual Income	Remarks
1.	2.	3.	4.	5.	6.	7.
<hr/> <div style="display: flex; justify-content: center; align-items: center;"> <div style="border-left: 1px solid black; width: 20%;"></div> <div style="margin: 0 10px;">Nil</div> <div style="border-right: 1px solid black; width: 20%;"></div> </div> <hr/>						

Date 9/2/05

Signature *Abhay*
 (Abhay Maniyal)
 Civil Judge (Jr. Divn. 2) - Class -
 Judicial Magistrate 1st
 class, Nurpur, Distt Kangra, P.

FORM No. III

Statement of movable property on first appointment,
as on 31st December 2004

Sr.No.	Description of items.	Price/value at the time of acquisition and the total payment made upto the date of Return, as the case may be in case of articles purchased on hire purchase or instalment basis.	If not in own name and address of the person in whose name and relation with the Govt. servant.	How acquired with date of acquisition.	Remarks
1.	2.	3.	4.	5.	6.
1.	Fridge whirlpool 225 ltr.	Rs. 10000-00	—	Nov. 2004.	—
2.	T.V. Videocon 24"	Rs. 10000-00	—	Oct, 2003	—
3.	Washing Machine	Rs. 10000-00	—	Dec. 2003	—
4.	Utensils Home appliances.	Rs. 5000-00	—	July 2004	—

Date: 7/2/05

Signature: _____

(Abhay Mandiyal)
Civil Judge (Jr. Divn.) - II - cum -
Judicial Magistrate 1st Class,
Muzaffarpur District Kangan, N.P.

FORM No. IV

Statement of Provident Fund and Life Insurance Policy on first appointment as on the 31st December, 2004

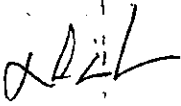
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.
Policy No. and date of Policy	Name of Insurance Company	Sum Insured/ date of maturity	Amount of annual premium	Types of Funds/GPF/Account No.	Closing Balance as last reported by the Audit/Accounts Officer along with date of such balance.	Contribution made subsequently.	Total		Remarks (if there is dispute regarding closing balance, the figures according to the Govt. servant should also be mentioned in this column.)

G.P.F. No. H. Just 1000/p.m. 12-02-5-05
3621

[Signature]
Civil Judge (Jr. Division)-Cum-Judicial Magistrate 1st Class - II Nurpur (H.P.)

FORM NO. V


Statement of Debts and Other Liabilities on First
Appointment as on the 31st December, 2004...

Sl. No.	Amount.	Name and address of Creditor.	Date of incurring liability.	Detail of Transaction.	Remarks.
1.	2.	3.	4.	5.	6.
					

Date

7/2/05

Signature



(Abhay Mandiyal)
Civil Judge (Jr. Divn-2)
Cum JMIC, Nurgur, Distt.
(Kangra) H.P.